establishment of a plant for the manufacture of 66,000 tenres per annum of Soda Ash An mora m Chloride/Ammonium Sulphate

12 hrs.

Re ADJOURNMENT MCT ON (Query)

MR SPFAKER We will now take up the Calling Attention Notice

SHRI IYOTIRMOY BOSU (Diamond Harbour) May I seek y ir permission to raise a very important m tter ? I have given notice of an adjournment motion which fulfils all the concitions required by the Rules of Procedure It relates to the unprecedented drought con itions in Bengal

MR SPLAKER The next business in the agenda is the Calling Attention So unless I call him, why shou d he get up ?

SHRI JYOTIRMOY BASU Matters relating to adjournment motion are taised immediately after the question bour Rule 60 is very cear on the subject. I have raised it after the question hour We want il is anjournment motion about the drought conditions in Wes Benga to be allowed to be discussed in this Hou e

MR SPEAKER Will he pease sit down?

SHRI JYOTIRMOY BOSU Are you giving some time to this House for the discussion of these unprecedented dought conditions?

MR SPEAKER I am thinking over it You say that you are entitled to raise it af er the question hour Kindly read Direction No. 2

SHRI JYOTIRMOY BOSU But the Directions cannot supersede il e roles. May I draw your attention to jule 58? I have fulfilled all the requirements for giving notice of an adjournment motion. Now you have to fix up the time

MR. SPEAKER I have not given my consent yet.

SHRI JYOTIRMOY BOSU I have fulfilled the c 1 dl1 ons

MR SPEAKER You may have fur filled the conditions But I have not given my consent

SHRI JYOTIRMOY BASU How can you withhold consent when I have satisfied all the requirements? This is a very serious ma icr

MR SPEAKER All the conditions are satisfied except the consent of the Speaker

SHRI JYOTIRMOY BOSU The rules are very clear and I have fulbl ed them

MR. SPFAKFR I am also very clear about it

SHRI JYOTIRMOY BOSU Are you going to allow a discussion on it?

MR SPEAKER I am thinking about it

SHRI S M, BANERJEE (Kanput) Under stem No 9 of the agends, the Minister of Agi culture is Miking a state ment on the diought conditions

SHRI JYOTIRMOY BOSU, That has nothing to do with the adjournment motion It is a Suo Motu statement Str. will you allow a discussion?

MR SPFAKER I have not decided about it When I have decided about it I will let him know I have not accepted any adjou nment motion yet

SHRI JYOTIRMOY BOSU How c.n you summarily dismiss it like that?

MR. 'PFAKER I am not bound to give the reaso is in the House

12 03 hrs.

Re . CALLING ATTENTION NOTICE (Procedure)

MR. SPEAKER We will now take up the calling Attention. Shri Hari K shore Singh.